

UTTAR PRADESH SHASAN
SANSKRITI ANUBHAG

The Governor is pleased to order the publication of the following English translation of Notification No. 1393/Four - 2025
Dated, 25-4-25 for general information.

NO. 1393 /FOUR- /2025
LUCKNOW: DATED: 25-4- : 2025

The Governor is pleased to order the following English translation of Notification NO. 3573/Four-/2024, Lucknow Dated 14.11.2024 and Notification NO. 3344/Four-/2024, Lucknow Dated 04.11.2024 for general information.

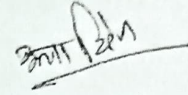
NOTIFICATION

In exercise of the powers under sub-section (3) of the section 3 of the ancient monuments preservation Act, 1904 (Act No. VII of 1904), as re-enacted by section 3 of the U.P. Ancient and Historical Monuments and Archaeological sites and Remains Preservation Act, 1956. (U.P. Act No. VII of 1957), the Governor is pleased to declare the ancient monuments/sites specified in the schedule below to be the protected monuments within the meaning the said Act.

SCHEDULE

Sl. No	State	District	Tehsil and Village	Name of the Monument sites	Revenue Plots to be taken under protection	Area in Acres /Hectare	Boundaries
1	2	3	4	5	6	7	8
1	Uttar Pradesh	Shravasti	Tehsil-Bhigna, Village-Khedu-purva, Shivaji puram Ward	Ancient Shiva Temple	780	0.0650 (Hectare) 0.073 (Hectare) Only temple part built in	East- Revenue Gata No. 776 West - Revenue Gata No. 781 North - Revenue Gata No. 783 South - Revenue Gata No. 778
2	Uttar Pradesh	Shravasti	Tehsil-Bhinga, Mohalla-Khedu Purva	Munda Shivala	91 Mi.	0.050 (Acre) (Nan Z.A.) Only part of the Temple Built in.	East -The land of Dhirendra Pratap. West- land of Rafiq Ahmed and Aamna. North - land of Mahendra Singh South - land of Suresh Bahadur etc.

By order,



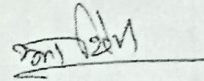
(Uma Dwivedi)
Joint Secretary

No. 1393 (1) / Four - 2025 Dated 25-4-25

Copy forwarded to the following for information and necessary action:-

1. Director General, Archaeological Survey of India, Government of India, Janpath, New Delhi.
2. Director, Cultural Affairs, U.P. Lucknow.
3. Director, U.P.State Archaeology Department, Kaiserbagh, Lucknow.
4. Divisional Commissioner, Devipatan, U.P.
5. District Magistrate Shravasti.
6. Senior Superintendent of Police, Shravasti U.P.
7. Superintendent, Publication and Stationary Deptt., U.P. Prayagraj with request that The notification may please be published in forthcoming gazette..

By order,



(Uma Dwivedi)
Joint Secretary